

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CA No. 133/C-II/2015  
RT CA No. 04/Chd/Pb/2017  
IN  
CP NO. 89/(ND)/2009  
(Decided matter)**

Sh. Ravinder Kumar Magoo.

...Petitioner

Versus.

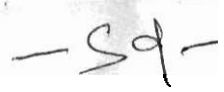
M/s AMA Enterprises Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Vaibhav Sahni, Advocate for Mr. Rakesh Kumar, Advocate for petitioner.  
Mr. Yash Pal Gupta and Ms. Rakesh Kumari Advocates for Mr. N.P.S. Chawla, Advocate for respondents.

It is submitted that Mr. Rakesh Kumar and Mr. N.P.S. Chawla, Advocates who were to come from Delhi could not reach due to travel restrictions by road in the State of Haryana.

List the matter for arguments on 22.09.2017.



(Justice R.P. Nagrath)  
Member (Judicial)

August 28, 2017  
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